

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2304  
ANSWERED ON:17.12.2003  
ASSISTANCE FOR FAMILY WELFARE PROGRAMMES  
GADDE RAMAMOHAN;M.V.V.S MURTHI;RAMESH CHENNITHALA

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether some State Governments, particularly Andhra Pradesh has submitted any proposals to the Union Government recently for providing more financial assistance for their Family Welfare Programmes;
- (b) if so, the name of the States and the requests made by them; and
- (c) the decision taken by the Government thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a) to (c): During the year 2003-04, proposals amounting to Rs.6825.20 lakhs have been received from the States of Andhra Pradesh, Arunachal Pradesh, J&K, Chhatisgarh, Chandigarh, Delhi, Assam, Mizoram, Manipur, Uttranchal, Nagaland, Himachal Pradesh Karnataka, UP, Orissa, MP, Haryana, Jharkhand & Pondicherry for various maternal health interventions of RCH Programme. Govt. of Andhra Pradesh has requested for Rs.1121.31 lakhs against their entitlement of Rs.3.30 crores as per norms.

Releases to the States are made based on norms fixed for various interventions, availability of funds, settlement of accounts in respect of grants released in previous years and audit reports. Requests received from the States are processed for releases keeping these parameters in view.

During the financial year 2003-04, Rs.74.10 lakhs has been released to Andhra Pradesh as first instalment.